

FAO No. 1140 of 2015

GURCHARAN KAUR AND ORS

..... Appellants

V/s

LASHWINDER KAUR @ NASHWINDERPAL KAUR AND ORSRespondents

Respondent No. 1 :

Lashwinder Kaur @ Nashwinderpal Kaur d/o Atma Singh
s/o Gurcharan Singh, Resident of Village Bir Rauke,
Tehsil Nihal Singh Wala, District Moga (Driver of scooter
bearing Registration No. PB-66-8622).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against her to appear in this Court on **05/12/2023(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 5th
July, 2023.

Neeraj
6/12/23
Superintendent (Judl.),
For Registrar (Judicial).

05/12/23
APC.